

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 9/(ND)2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 19.09.2016**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the
Companies Act, 1956.**

**NAME OF THE COMPANY: NAME OF THE COMPANY: Vijay
Construction (India) Pvt. Ltd. .**

Sl. No.	Name	Designation	Representation Signature
1.	Swapan shankar Pandey Vivek S. S.	B.A.	S-S Pandey counsel for respondent
2.	Hemant S. S.	Adv. Order dated 19.09.2016	Petitioner H. S. S.

CP No. 9(ND)/2015 Vijay Construction (India) Pvt. Ltd.

Both the Learned Counsel are present. The Learned Counsel for respondent has expressed his inability to complete the reply because he is served with the copy of counter by respondents 1 & 2 only as against 47 respondents. In as much as there is no representation for the respondents other than 1 & 2 we record that the respondents 3 to 47 have no separate reply on their behalf. Therefore, the Ld. Counsel for petitioner may file a rejoinder on or before 20.10.2016.

List the matter on 20.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.09.2016